



The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.

No:- JKPCC/NGT/OA693/2025/ 1859

Dated: 07-07-2026.

**Sub:-Affidavit on behalf of Jammu & Kashmir Pollution Control Committee
Pursuant to Hon'ble National Green Tribunal Order dated 10-04-2026
passed in OA No. 693/2023 titled "Pollution Control Boards are the
Weak Link" Appearing in Deccan Herald dated 24-10-2023.**

Sir,

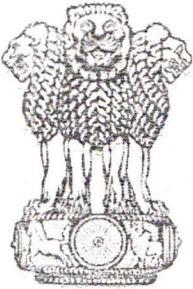
In compliance to the directions of Hon'ble National Green Tribunal Order dated 10-04-2026 passed in OA No. 693/2023 titled "Pollution Control Boards are the Weak Link" Appearing in Deccan Herald dated 24-10-2023, the affidavit of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the affidavit may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above

(Dr. R. Gopinath) IFS
Member Secretary
J&K PCC



सत्यमेव जयते

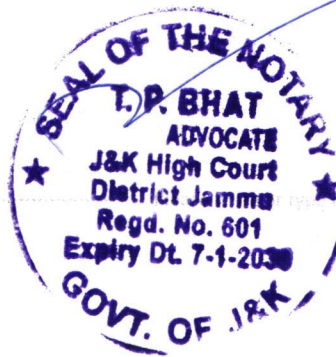
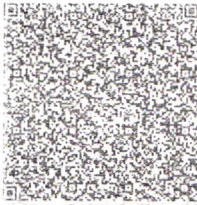
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INDIA NON JUDICIAL

Government of Jammu and Kashmir

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Description of Document : Article 4 Affidavit
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Consideration Price (Rs.) : 0
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Second Party : Not Applicable
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Stamp Duty Amount(Rs.) : 10
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Signature

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In the matter of News Item titled "*Pollution Control Boards are the weak link*" Appearing in Deccan Herald dated 24/10/2023

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL NEW DELHI PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 693/2023

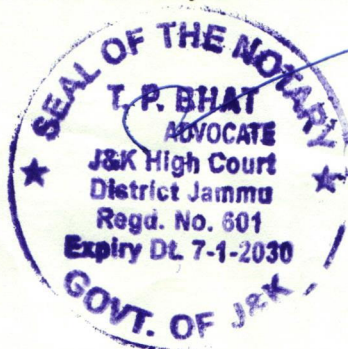
AFFIDAVIT ON BEHALF OF JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE

1. I, R. Gopinath, S/o Mr. K. Rajamanickam, aged 48 years presently posted as the Member Secretary of J&K Pollution Control Committee (J&K PCC) do hereby solemnly affirm and declare as under:
2. That, pursuant to the Order of Hon'ble National Green Tribunal dated 10th April 2026 in the above Original Application, I hereby submit an affidavit on **06-07-2026**.
3. That, as per the above-mentioned Order of Hon'ble National Green Tribunal, all SPSBs/PCCs were directed to take expeditious steps to ensure that requisite facilities area created & vacant posts are filled up, and to file a response affidavit within four weeks.
4. That, pursuant to the Order of Hon'ble National Green Tribunal dated 10-04-2026, response Affidavit as per the latest position as on **06-07-2026** is hereby submitted as under:

A. Steps taken to Strengthen the laboratories:

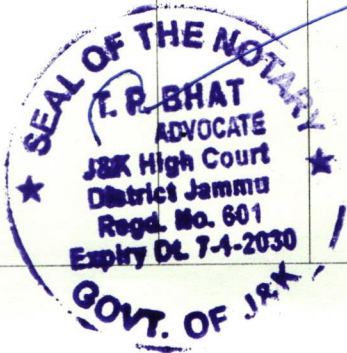
1. The J&K Pollution Control Committee has already procured an Atomic Absorption Spectrophotometer (AAS) for its Srinagar Laboratory. The installation of this instrument will significantly enhance the analytical capabilities of the Water and Air Laboratories, enabling them to analyze and monitor an additional ten parameters, including heavy metals.
2. That, the procurement of various other equipment for the Air, Water, and Microbiology Laboratories functioning at regional offices Jammu and Srinagar is currently under process and the funds have already been earmarked for the purpose along with the necessary approvals.

Member Secretary
JK Pollution Control Committee
Jammu/Srinagar



B. Status of filling of vacant posts: (After Creation/Re-structuring of posts in the Jammu & Kashmir Pollution Control Committee via Government Order No.: 46-JK (FST) of 2026 Dt: 20/02/2026.

Category of post	Status of Sanctioned Posts in Number	Filled Posts as of June 2026	Current Vacancy as of June 2026	Details of current vacancies in number		Action Taken (Approval of the Govt., Engagement agency, Advertisement, Exam date etc.)	The timeline by which the vacancy will be filled (in months)
a) Scientific	92	26	66	a) Direct	28	Out of 28 vacant posts in the Scientific Cadre, - Selection process for 13 posts has been completed, and CID verification is currently underway. (Scientist 'A'- 03 posts & Laboratory Assistants-10 posts). - Selection Process for 04 posts of Junior Scientific Assistant is at advanced stage.	Subject to Government approval, the vacancies shall be filled at the earliest.
				b) Promotion	38		
				c) Deputation	-		
b) Engineering	111	90	24	a) Direct	02		
				b) Promotion	22		
				c) Deputation	-		
c) Administration	186	127	59	a) Direct	18		
				b) Promotion	32		
				c) Deputation	09		
Total	389	243	149		149		
d) Interim arrangements						a) The J&K Pollution Control Committee has signed a Memorandum of Understanding (MoU) with the Central University of Jammu for undertaking <i>Source Apportionment study of Ambient Aerosols</i> in the Non-attainment Cities of Jammu and Srinagar. Pursuant to this collaboration, a facility titled Himalayan Aerosol Research Instrumentation (HARI) has been established within the campus of the Central University of Jammu. The facility is equipped with advanced instrumentation for aerosol monitoring, sampling, and analysis and the J&K Pollution Control Committee utilizes the services of this lab from time to time in connection with air quality monitoring. b) A total of 46 workers has been engaged in outsourcing for National Air Monitoring Programme (NAMP). Further, 20 supporting staff have also been engaged to support the regular staff. In addition, 25 vehicles along with drivers have been outsourced and deployed across all District Offices of J&K Pollution Control Committee.	



Verification

I, the deponent do hereby verify that the contents of the above affidavit are true and correct to the information derived from the documents available in the office and according to my personal knowledge and belief.

Solemnly Affirmed / Sworn before me

T. P. BHAT
NOTARY PUBLIC
DISTRICT JAMMU

Member Secretary
Member Secretary
JK Pollution Control Committee
Jammu/Srinagar